

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "A" JAIPUR

श्री विजय पाल राव, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE: SHRI VIJAY PAL RAO, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA No. 1334 to 1336/JP/2019
निर्धारण वर्ष / Assessment Year : 2010-11 to 2012-13

M/s Rajasthan Cable Industries Ltd. New Address: D- Block, Multimetals limited, Campus, 6-7, Heavy Industrial Area, Kansua Road, Kota-324003.	बनाम Vs.	The JCIT, Central Range, Udaipur.
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: AACCR 2599 G		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : Shri Gulshan Agarwal (C.A.)
राजस्व की ओर से / Revenue by : Shri Kailash Chand Gupta (ACIT)

सुनवाई की तारीख / Date of Hearing : 22/09/2020
उदघोषणा की तारीख / Date of Pronouncement: 22/09/2020

आदेश / ORDER

PER BENCH:

These three appeals by the assessee are directed against three separate orders of Id. CIT(A)-II, Udaipur all dated 20.09.2019 for the assessment years 2010-11 to 12-13 respectively. Due to prevailing COVID-19 pandemic condition the hearing of the appeals are concluded through video conference.

2. The assessee requested for withdrawal of the present appeals in view of the fact that the assessee has opted for "Vivad Se Vishwas Scheme-2020" to settle his tax liability with the Department and the applications in Form 1 & 2 has been approved by the Pr. CIT(Central) by issuing certificate in Form 3. A copy of applications dated 21.09.2020 are also filed. The Id. DR has raised no objection if the appeals of the assessee are allowed to be withdrawn. Accordingly, in view of request of the assessee as well as the fact that the assessee has already opted for resolution of dispute and tax liability under "Vivad Se Vishwas Scheme-2020" the appeals of the assessee are allowed to be withdrawn and consequently the same are dismissed as withdrawn.

In the result, the appeals of the assessee are dismissed.

Order pronounced in the open court on 22/09/2020.

Sd/-

(विक्रम सिंह यादव)
(Vikram Singh Yadav)

लेखा सदस्य / Accountant Member

Sd/-

(विजय पाल राव)
(Vijay Pal Rao)

न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur

दिनांक / Dated:- 22/09/2020.

*Santosh.

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- M/s Rajasthan Cable Industries Ltd.,
Kota.
2. प्रत्यर्थी / The Respondent- JCIT, Central Range, Udaipur.

3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File {ITA No. 1334 to 1336/JP/2019}.

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar